

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 243
ANSWERED ON 02/12/2025**

**DISPROPORTIONATE COST SHARING IN CENTRALLY SPONSORED
SCHEMES**

243. Shri Abhishek Banerjee:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total funds allocated and released by the Union and State Governments respectively under the Pradhan Mantri Awas Yojana – Gramin (PMAY-G) in the National Old Age Pension Scheme (NOAPS), Indira Gandhi National Disability Pension Scheme (IGNDPS), and the Jal Jeevan Mission (JJM) during the last five years, scheme and State-wise;**
- (b) whether the actual expenditure incurred by State Governments under these schemes exceeded the Union Government's share in any State during such period, if so, the details thereof;**
- (c) whether the Government proposes to revise the cost-sharing formula or increase its share in schemes where implementation burden has fallen disproportionately on States, if so, the details thereof, if not, the reasons therefor; and**
- (d) whether the Government has received representations from States regarding financial strain caused due to current cost-sharing arrangements, if so, the nature of these representations and steps taken in response?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a): National Social Assistance Programme (NSAP) is a social security programme for the most vulnerable persons of our society living below poverty line, both in rural and urban areas irrespective of the category of the beneficiaries. Under the programme, the old aged, widows, and disabled persons belonging to Below Poverty Line (BPL) and fulfilling eligibility criteria prescribed in the NSAP guidelines, are provided financial assistance, in form of pension, ranging from Rs.200/- to Rs.500/- p.m. and in the case of death of the

breadwinner of such family, a lump sum assistance of Rs. 20,000/- is given to the bereaved family.

In order to achieve the objective of "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to eligible rural households for the construction of pucca houses with basic amenities. The Union Cabinet has approved the proposal for the continuation of PMAY-G during FY 2024-25 to 2028-29 for the construction of 2 crore additional rural houses. As on 28.11.2025, a total target of 4.14 crore has been allocated by the Ministry, out of which 3.86 crore houses have been sanctioned by States/UTs and 2.91 crore houses have been completed.

Government of India in partnership with States, is implementing JalJeevan Mission (JJM) – HarGharJal to make provision of tap water supply to every rural house-hold. JalJeevan Mission, being a centrally sponsored programme, it adheres the funding pattern, which was based on recommendation of sub-group of Chief Ministers, notified by NITI Aayog, Governing Council Secretariat's OM dated 17.08.2016, between Centre and States/ UTs.

State-wise details of funds released during the last five years under PMAY-G, and NSAP viz. Indira Gandhi National Old Age Pension Scheme (IGNOAPS) and Indira Gandhi National Disability Pension Scheme (IGNDPS) are given at Annexure I and the year-wise and State/ UT-wise details of fund allocated, released and utilized under JJM is at Annexure-II.

(b) to (d): Presently, NSAP is a 100% centrally funded centrally sponsored scheme (CSS). However, as social security, invalid and old age pensions figure as items 23 and 24 in the Concurrent List (7th Schedule) of the Constitution, both the Central Government and States/ UTs have the responsibility for working in tandem in rolling out a comprehensive social security framework for the country. Accordingly, the States/UTs are encouraged to provide top up amounts at least an equivalent amount to the assistance provided by the Central Government. At present, the States/UTs are adding top-up amounts ranging from Rs. 50 to Rs.5700 per month per beneficiaries under NSAP schemes.

Under PMAY-G, the unit assistance of Rs. 1.20 lakh in plain areas and Rs. 1.30 lakh in North-Eastern States, Hilly States

(including UTs of J&K and Ladakh) is provided. The funding pattern between Centre and the State is in accordance with the Cabinet approval wherein for the NER States and Himalayan States [Uttarakhand, Himachal Pradesh and Jammu and Kashmir (UT)] it is 90:10, whereas for the rest of the States is 60:40 and for Union Territories without legislature 100% funding are borne by the Centre. As per the Framework for Implementation of the PMAY-G, Rs 12,000 is provided separately for the construction of a toilet from Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Swachha Bharat Mission -Grameen (SBM-G) or any other dedicated source and 90/95 days of unskilled manual labour is provided through convergence with MGNREGS. In addition to this, although not mandatory, some States/ UTs are providing top-up from their resources besides contributions from the beneficiaries for completion of the houses.

The funding pattern under JJM is 100% for UTs without legislature, 90:10 for North-Eastern & Himalayan States and UTs with legislature and 50:50 for rest of the States. Moreover, under Support and Water Quality Monitoring System (WQMS) activities under the Mission, the funding pattern is 100% for Union Territories, 90:10 for Himalayan & North-Eastern States & UTs with legislature and 60:40 for other States.

Further, JJM being a pan India programme, at the time of its inception in August 2019 due weightage was accorded to the parameters like desert, drought & arid conditions, scarcity of water, rural population & those affected by chemical contamination of ground water, etc. as are prevailing in different States/ UTs of the country for allocation of available fund under JJM.

At the time of the launch of JJM, the Government approved central support of Rs. 2.08 lakh Crore (58%) as Central share in the total estimated outlay of Rs. 3.60 lakh for the States and UTs. The approved Central outlay has almost been utilized till 2024-25. Considering the progress achieved so far and ongoing works, Hon'ble Finance Minister has announced extension of JalJeevan Mission till December 2028 with enhanced total outlay through budget announcements 2025-26. Accordingly, proposal for the continuation of JalJeevan Mission till December 2028 is under consideration.

Annexure-I

Annexure referred to in reply of Part (a) to Lok Sabha Unstarred Question No. 243 due to be answered on 02.12.2025 regarding "Disproportionate Cost Sharing in Centrally Sponsored Schemes"

Sl.No.	States/UTs	During 2020-21 to 2024-25				
		IGNOAPS		IGNDPS		PMAY-G
		Allocation (In Cr.)	Released (In Cr.)	Allocation (In Cr.)	Released (In Cr.)	Central Share released (In Cr.)
1	Andhra Pradesh	890.99	1005.8	36.7	45.49	425.75
2	Bihar	4204.35	5296.35	190.24	224.39	19572.62
3	Chhattisgarh	901.86	902.66	48.22	59.39	19572.62
4	Goa	15.6	0	0.69	0	7704.00
5	Gujarat	860.18	887.47	37.59	33.82	0.00
6	Haryana	367.21	215.35	20.63	10.45	3653.56
7	Himachal Pradesh	130.61	151.66	2.49	1.19	191.02
8	Jharkhand	1336.46	1238.38	42.37	41.25	6835.28
9	Karnataka	1368.87	1207.97	66.73	64.73	632.56
10	Kerala	649.84	621.26	69.1	45.05	138.42
11	Madhya Pradesh	2229.09	2722.29	151.18	183.84	19969.61
12	Maharashtra	1669.56	1165.89	48.63	0	10001.77
13	Odisha	1975.95	1892.06	136.11	165.21	10692.78
14	Punjab	246.11	71.67	9.42	4.3	411.62
15	Rajasthan	1186.23	1372.52	59.92	48.97	5979.04
16	Tamil Nadu	1764.96	1938.69	104.19	107.54	3207.26
17	Telangana	639.78	542.03	28.27	24.55	0.00
18	Uttar Pradesh	6425.92	6676.28	177.33	94.21	16086.31
19	Uttarakhand	326.31	428.51	14.13	5.29	685.72
20	West Bengal	1979.81	2016.99	104.9	100.56	9498.38
21	Arunachal Pradesh	57.83	8.34	2.97	0.2	376.04
22	Assam	1377.8	1232.9	76.19	51.58	23686.98
23	Manipur	547.94	84.7	2.96	1.71	653.12
24	Meghalaya	167.93	80.3	3.62	2.14	1978.91
25	Mizoram	101.03	44.6	1.62	1.02	258.50
26	Nagaland	104.43	93.95	2.86	1.74	476.38
27	Sikkim	59.32	15.21	1.95	0.46	3.12
28	Tripura	299.83	140.75	6.33	3	4228.05
29	A&N Islands	94.59	0.79	0.1	0.05	22.33
30	Chandigarh	2.67	0	0.09	0	NA
31	D&N Haveli and D&D	6.07	0	0.24	0	16.12
32	NCT Delhi	180.38	150.69	10.01	6.54	NA
33	J & K	171.99	181.95	4.5	4.23	3474.43
34	Ladakh	5.51	8.59	0.18	0.34	21.99
35	Lakshadweep	0.3	0	0.05	0	0.00
36	Puducherry	32.17	12.4	2.3	0.09	0.00
	TOTAL	32379.4	32409	1464.74	1333.32	151933.95*

* includes PM-JANMAN

The State of Telangana, NCT of Delhi, UTs of Puducherry and Chandigarh were not implementing the PMAY-G during this period.

Annexure-II

Annexure referred to in reply of Part (a) to Lok Sabha Unstarred Question No. 243 due to be answered on 02.12.2025 regarding "Disproportionate Cost Sharing in Centrally Sponsored Schemes"

JJM: Financial Progress 2019-20

Rs. in Crore

S. No.	State/ UT	Central share					State Expenditure
		Opening Balance	Fund allocated	Fund drawn	Available fund	Reported utilization	
1	A&N Islands	-	1.78	0.50	0.50	NR	-
2	Andhra Pr.	25.74	372.64	372.64	398.38	121.62	60.59
3	Arunachal Pr.	6.22	132.55	177.47	183.69	127.68	13.05
4	Assam	359.35	694.95	442.36	801.71	358.87	29.01
5	Bihar	313.16	787.31	417.35	730.51	473.33	150.34
6	Chhattisgarh	31.58	208.04	65.82	97.40	39.23	38.52
7	Goa	-	7.57	3.08	3.08	3.08	6.17
8	Gujarat	-	390.31	390.31	390.31	384.61	394.74
9	Haryana	10.13	149.95	149.95	160.08	69.29	73.80
10	Himachal Pr.	-	148.67	205.83	205.83	197.41	15.46
11	J & K	27.14	322.03	322.03	349.17	200.25	24.01
12	Jharkhand	75.79	267.69	291.19	366.98	114.89	120.78
13	Karnataka	26.61	546.06	546.06	572.67	491.01	298.70
14	Kerala	2.58	248.76	101.29	103.87	62.69	57.23
15	Ladakh	8.10	166.65	67.86	75.96	NR	0.61
16	Madhya Pr.	1.26	571.60	571.60	572.86	326.65	288.75
17	Maharashtra	248.12	847.97	345.28	593.40	308.04	431.79
18	Manipur	-	67.69	91.17	91.17	28.20	6.60
19	Meghalaya	0.80	86.02	43.01	43.81	26.35	0.77
20	Mizoram	0.14	39.87	68.05	68.19	37.41	1.81
21	Nagaland	-	56.49	56.49	56.49	23.54	4.67
22	Odisha	0.78	364.74	364.74	365.52	260.46	241.12
23	Puducherry	1.27	2.50	ND	1.27	0.97	NR
24	Punjab	102.91	227.46	227.46	330.37	73.27	78.20
25	Rajasthan	313.67	1,301.71	1,301.71	1,615.38	620.31	702.35
26	Sikkim	0.84	15.41	26.15	26.99	14.71	1.48
27	Tamil Nadu	1.49	373.87	373.10	374.59	114.58	99.14
28	Telangana	4.48	259.14	105.52	110.00	88.33	72.89
29	Tripura	48.94	107.64	145.37	194.31	59.45	6.48
30	Uttar Pr.	58.33	1,206.28	1,513.14	1,571.47	638.22	379.17
31	Uttarakhand	6.12	170.53	170.53	176.65	110.04	23.02
32	West Bengal	760.82	995.33	994.75	1,755.57	609.00	469.54
Total		2,436.37	11,139.21	9,951.81	12,388.18	5,983.49	4,090.79

DNH & DD and Lakshadweep does not avail fund ND: Not Drawn NR: Not Reported Source: JJM-IMIS

JJM: Financial Progress 2020-21

Rs. in Crore

S. No.	State/ UT	Central share					State Expenditure
		Opening Balance	Fund allocated	Fund drawn	Available fund	Reported utilization	
1	A&N Islands	0.50	2.93	1.46	1.96	1.45	-
2	Andhra Pr.	276.76	790.48	297.62	574.38	419.30	181.31
3	Arunachal Pr.	56.02	254.85	344.85	400.87	392.43	47.15
4	Assam	452.45	1,608.51	551.77	1,004.22	880.44	91.08
5	Bihar	257.18	1,839.16	353.60	610.78	551.82	374.42
6	Chhattisgarh	58.17	445.52	334.14	392.31	223.77	221.04
7	Goa	-	12.41	6.20	6.20	2.99	13.49
8	Gujarat	5.70	883.08	983.08	988.78	838.50	883.43
9	Haryana	90.80	289.52	72.38	163.18	130.67	120.09
10	Himachal Pr.	8.42	326.20	547.48	555.90	329.01	42.25
11	J & K	148.92	681.77	53.72	202.64	88.69	5.17
12	Jharkhand	268.08	572.24	143.06	411.14	286.62	177.73
13	Karnataka	81.65	1,189.40	446.36	528.01	349.62	428.26
14	Kerala	41.18	404.24	303.18	344.36	304.29	311.25
15	Ladakh	75.96	352.09	ND	75.96	9.43	NR
16	Madhya Pr.	246.21	1,280.13	960.09	1,206.30	1,014.70	876.84
17	Maharashtra	285.35	1,828.92	457.23	742.58	473.59	324.56
18	Manipur	62.96	131.80	141.80	204.76	189.14	18.52
19	Meghalaya	17.46	174.92	184.92	202.38	188.30	20.44
20	Mizoram	30.77	79.30	104.30	135.07	107.90	10.13
21	Nagaland	34.90	114.09	85.57	120.47	91.95	10.00
22	Odisha	105.07	812.15	609.11	714.18	686.41	671.98
23	Puducherry	0.30	4.64	1.06	1.36	0.20	1.00
24	Punjab	257.10	362.79	ND	257.10	146.74	152.77
25	Rajasthan	995.07	2,522.03	630.51	1,625.58	762.04	815.90
26	Sikkim	12.30	31.36	39.36	51.66	43.43	3.75
27	Tamil Nadu	264.09	921.99	690.36	954.45	576.87	399.57
28	Telangana	31.10	412.19	82.71	113.81	61.17	133.98
29	Tripura	136.46	156.61	117.46	253.92	195.00	22.26
30	Uttar Pr.	933.25	2,570.94	1,295.47	2,228.72	1,774.65	885.89
31	Uttarakhand	66.60	362.58	271.93	338.53	227.32	20.02
32	West Bengal	1,146.58	1,614.18	807.08	1,953.66	1,196.07	641.17
Total		6,447.36	23,033.02	10,917.86	17,365.22	12,544.51	7,905.45

DNH & DD and Lakshadweep does not avail fund ND: Not Drawn NR: Not Reported Source: JJM-IMIS

JJM: Financial Progress 2021-22

Rs. in Crore

S. No.	State/ UT	Central share					State Expenditure
		Opening Balance	Fund allocated	Fund drawn	Available fund	Reported utilization	
1	A&N Islands	0.52	8.26	2.06	2.58	1.95	-
2	Andhra Pr.	155.09	3,182.88	791.06	946.15	234.02	233.84
3	Arunachal Pr.	8.43	1,013.53	1,555.53	1,563.96	1,113.37	117.99
4	Assam	123.78	5,601.16	4,200.87	4,324.65	2,505.42	312.89
5	Bihar	58.95	6,608.25	ND	58.95	4.00	336.79
6	Chhattisgarh	168.54	1,908.96	477.24	645.78	498.69	488.63
7	Goa	3.21	45.53	22.77	25.98	14.03	17.98
8	Gujarat	150.28	3,410.61	2,557.96	2,708.24	2,124.85	2,226.25
9	Haryana	32.51	1,119.95	559.98	592.49	433.78	430.31
10	Himachal Pr.	226.89	1,262.78	2,012.78	2,239.67	1,420.78	149.71
11	J & K	113.96	2,747.17	604.18	718.14	112.43	8.31
12	Jharkhand	124.51	2,479.88	512.22	636.73	437.21	510.99
13	Karnataka	178.39	5,008.80	2,504.40	2,682.79	1,418.68	1,567.62
14	Kerala	40.07	1,804.59	1,353.44	1,393.51	957.44	1,059.57
15	Ladakh	66.52	1,429.96	340.68	407.20	144.96	NR
16	Madhya Pr.	191.61	5,116.79	3,837.59	4,029.20	2,262.78	2,479.33
17	Maharashtra	268.99	7,064.41	1,666.64	1,935.63	377.98	477.98
18	Manipur	15.62	481.19	601.19	616.81	474.78	52.80
19	Meghalaya	14.18	678.39	1,078.39	1,092.57	672.05	76.55
20	Mizoram	27.17	303.89	303.89	331.06	250.98	32.31
21	Nagaland	28.52	444.81	333.61	362.13	345.14	27.88
22	Odisha	27.77	3,323.42	2,492.56	2,520.33	1,305.79	1,288.36
23	Puducherry	1.18	30.22	7.47	8.65	2.32	0.10
24	Punjab	110.36	1,656.39	402.24	512.60	247.83	265.70
25	Rajasthan	863.53	10,180.50	2,345.08	3,208.61	1,919.83	1,693.61
26	Sikkim	8.23	124.79	194.79	203.02	90.12	11.57
27	Tamil Nadu	377.58	3,691.21	614.35	991.93	457.63	496.16
28	Telangana	55.15	1,653.09	ND	55.15	17.70	68.88
29	Tripura	61.51	614.09	714.09	775.60	599.82	65.13
30	Uttar Pr.	454.07	10,870.50	5,435.25	5,889.32	2,728.48	2,935.18
31	Uttarakhand	111.22	1,443.80	1,082.85	1,194.07	603.31	67.99
32	West Bengal	757.58	6,998.97	1,404.61	2,162.19	1,547.52	725.77
Total		4,825.92	92,308.77	40,009.77	44,835.69	25,325.67	18,226.18

DNH & DD and Lakshadweep does not avail fund ND: Not Drawn NR: Not Reported Source: JJM-IMIS

JJM: Financial Progress 2022-23

Rs. in Crore

S. No.	State/ UT	Central share					State Expenditure
		Opening Balance	Fund allocated	Fund drawn	Available fund	Reported utilization	
1	A&N Islands	0.63	9.15	2.16	2.79	0.60	-
2	Andhra Pr.	712.13	3,458.20	ND	712.13	304.71	98.38
3	Arunachal Pr.	450.59	1,116.35	1,116.35	1,566.94	1,256.17	181.27
4	Assam	1,819.22	6,117.61	4,588.21	6,407.43	3,959.95	442.75
5	Bihar	54.95	4,766.90	ND	54.95	NR	66.19
6	Chhattisgarh	147.09	2,223.98	2,223.98	2,371.07	2,096.70	2,079.12
7	Goa	11.95	49.98	ND	11.95	11.04	20.14
8	Gujarat	583.39	3,590.16	3,590.16	4,173.55	3,084.89	3,272.38
9	Haryana	158.71	1,157.44	463.00	621.71	519.77	447.46
10	Himachal Pr.	818.89	1,344.94	1,344.94	2,163.83	1,615.65	182.41
11	J & K	605.71	3,039.11	1,439.50	2,045.21	1,141.38	153.69
12	Jharkhand	199.52	2,825.52	2,119.14	2,318.66	1,789.85	1,593.00
13	Karnataka	1,264.11	5,451.85	2,725.93	3,990.04	2,807.73	3,240.51
14	Kerala	436.08	2,206.54	2,206.54	2,642.62	1,741.93	1,741.68
15	Ladakh	262.25	1,555.77	382.76	645.01	364.34	-
16	Lakshadweep	-	36.99	9.25	9.25	NR	-
17	Madhya Pr.	1,766.42	5,641.02	2,820.51	4,586.93	3,526.87	3,516.37
18	Maharashtra	1,557.65	7,831.25	3,915.62	5,473.27	3,109.53	2,972.21
19	Manipur	142.03	512.05	256.03	398.06	233.64	26.03
20	Meghalaya	420.52	747.76	1,047.00	1,467.52	1,098.48	122.85
21	Mizoram	80.08	333.91	448.58	528.66	407.40	45.74
22	Nagaland	17.00	484.28	484.28	501.28	481.71	52.71
23	Odisha	1,214.54	3,608.62	1,768.73	2,983.27	2,166.00	2,149.50
24	Puducherry	6.34	17.83	ND	6.34	0.94	0.22
25	Punjab	264.78	2,403.46	ND	264.78	264.80	210.69
26	Rajasthan	1,288.79	13,328.60	6,081.80	7,370.59	3,937.70	4,123.31
27	Sikkim	112.90	136.17	188.92	301.82	222.53	20.63
28	Tamil Nadu	534.30	4,015.00	872.96	1,407.26	593.71	664.36
29	Telangana	37.44	1,657.56	ND	37.44	11.39	13.52
30	Tripura	175.78	666.97	849.91	1,025.69	798.67	82.64
31	Uttar Pr.	3,160.84	12,662.05	9,496.54	12,657.38	9,650.07	9,259.84
32	Uttarakhand	590.75	1,612.50	1,209.38	1,800.13	1,515.93	163.93
33	West Bengal	614.67	6,180.25	3,090.12	3,704.79	1,953.73	3,204.21
Total		19,510.05	100,789.77	54,742.30	74,252.35	50,667.81	40,147.74

DNH & DD does not avail fund ND: Not Drawn NR: Not Reported

Source: JJM-IMIS

JJM: Financial Progress 2023-24

Rs. in Crore

S. No.	State/ UT	Central share					State Expenditure
		Opening Balance	Fund allocated	Fund drawn	Available fund	Reported utilization	
1	A&N Islands	2.20	7.52	3.76	5.96	4.67	-
2	Andhra Pr.	407.42	6,530.49	793.57	1,200.99	861.11	939.08
3	Arunachal Pr.	310.77	1,057.11	771.21	1,081.98	1,056.97	137.98
4	Assam	2,447.48	10,351.68	6,204.00	8,651.48	7,870.90	866.11
5	Bihar	54.95	-	ND	54.95	NR	NR
6	Chhattisgarh	274.38	4,485.60	2,885.56	3,159.94	2,638.91	2,627.12
7	Goa	0.92	11.25	11.25	12.17	11.76	11.25
8	Gujarat	1,088.66	2,982.85	2,237.14	3,325.80	2,377.83	2,676.40
9	Haryana	101.93	1,053.44	526.72	628.65	589.79	687.56
10	Himachal Pr.	548.18	379.67	402.34	950.52	859.96	98.38
11	J & K	903.84	9,611.31	3,267.12	4,170.96	3,510.26	364.69
12	Jharkhand	528.81	4,722.76	2,875.35	3,404.16	3,140.70	3,291.53
13	Karnataka	1,182.31	12,623.37	4,966.62	6,148.93	5,266.74	6,106.10
14	Kerala	900.69	1,342.36	671.18	1,571.87	1,465.41	1,448.53
15	Ladakh	280.66	477.11	131.07	411.73	346.73	-
16	Lakshadweep	9.25	39.63	19.82	29.07	NR	-
17	Madhya Pr.	1,060.06	10,297.86	5,419.90	6,479.96	6,388.57	6,390.54
18	Maharashtra	2,363.74	21,465.88	7,444.26	9,808.00	8,208.53	8,371.34
19	Manipur	164.42	110.54	ND	164.42	119.49	18.75
20	Meghalaya	369.04	3,567.25	1,500.00	1,869.04	1,573.51	171.74
21	Mizoram	121.27	425.46	303.10	424.37	416.52	43.77
22	Nagaland	19.57	366.86	314.90	334.47	294.71	44.02
23	Odisha	817.27	2,108.54	2,108.54	2,925.81	2,441.58	2,428.36
24	Puducherry	5.40	15.39	1.00	6.40	6.39	0.62
25	Punjab	-	479.02	119.76	119.76	103.79	166.43
26	Rajasthan	3,432.89	3,019.94	250.00	3,682.89	2,898.54	3,904.64
27	Sikkim	79.29	634.55	251.61	330.90	318.98	29.67
28	Tamil Nadu	813.55	3,615.56	2,617.10	3,430.65	2,617.49	2,612.30
29	Telangana	26.06	-	ND	26.06	NR	NR
30	Tripura	227.01	1,773.40	744.18	971.19	860.09	105.25
31	Uttar Pr.	3,007.30	20,884.45	16,947.00	19,954.30	19,102.47	20,285.30
32	Uttarakhand	284.20	4,689.69	1,890.66	2,174.86	1,942.71	236.81
33	West Bengal	1,751.06	3,806.29	4,206.29	5,957.35	5,004.16	5,155.11
Total		23,584.58	132,936.83	69,885.01	93,469.59	82,299.27	69,219.38

DNH & DD does not avail fund ND: Not Drawn NR: Not Reported

Source: JJM-IMIS

JJM: Financial Progress 2024-25

Rs. in Crore

S. No	State/ UT	Central share					State Expenditure
		Opening Balance	Fund allocated	Fund drawn	Available fund	Reported utilization	
1	A&N Islands	1.28	2.98	0.45	1.73	0.61	-
2	Andhra Pr.	339.88	2,520.97	70.00	409.88	375.65	597.87
3	Arunachal Pr.	25.02	217.82	108.91	133.93	84.14	4.85
4	Assam	780.58	5,198.78	2,159.63	2,940.21	2,829.16	315.70
5	Bihar	54.95	-	-	54.95	NR	NR
6	Chhattisgarh	521.03	1,277.27	191.59	712.62	489.82	3,008.22
7	Goa	0.40	4.32	0.65	1.05	1.05	6.89
8	Gujarat	947.97	2,420.14	59.00	1,006.97	818.84	2,697.35
9	Haryana	38.86	462.03	-	38.86	23.68	264.80
10	Himachal Pr.	90.56	916.53	137.48	228.04	189.20	19.67
11	J & K	660.69	2,112.86	693.86	1,354.55	1,341.93	135.53
12	Jharkhand	263.46	2,114.22	70.00	333.46	203.56	1,097.60
13	Karnataka	882.20	3,804.41	570.66	1,452.86	764.14	10,078.54
14	Kerala	106.45	1,949.36	974.68	1,081.13	1,081.13	1,403.70
15	Ladakh	65.00	624.78	187.43	252.43	181.04	-
16	Lakshadweep	29.06	0.75	0.56	29.62	3.17	-
17	Madhya Pr.	91.39	4,044.70	2,622.35	2,713.74	2,683.52	10,190.95
18	Maharashtra	1,599.47	5,352.93	1,605.88	3,205.35	2,235.12	3,150.59
19	Manipur	44.93	-	-	44.93	33.57	1.33
20	Meghalaya	295.54	653.60	405.65	701.19	672.62	81.03
21	Mizoram	7.85	45.09	13.52	21.37	18.95	9.62
22	Nagaland	39.75	39.75	19.87	59.62	59.45	6.61
23	Odisha	484.23	2,455.94	368.39	852.62	752.12	2,835.90
24	Puducherry	0.01	12.58	3.77	3.78	3.50	1.84
25	Punjab	15.97	644.54	50.00	65.97	59.16	242.77
26	Rajasthan	784.35	11,061.46	1,659.22	2,443.57	2,212.99	3,171.90
27	Sikkim	11.92	124.50	62.25	74.17	72.94	16.44
28	Tamil Nadu	813.15	2,438.89	731.67	1,544.82	1,333.23	3,343.47
29	Telangana	26.06	-	-	26.06	NR	NR
30	Tripura	111.10	736.75	368.38	479.48	477.98	65.86
31	Uttar Pr.	851.83	12,621.95	6,310.98	7,162.81	7,162.80	12,423.82
32	Uttarakhand	232.15	1,016.80	568.40	800.55	671.59	90.88
33	West Bengal	953.19	5,049.98	2,524.99	3,478.18	3,003.06	4,905.55
Total		11,170.28	69,926.68	22,540.22	33,710.50	29,839.72	60,169.28

DNH & DD does not avail fund ND: Not Drawn NR: Not Reported
Source: JM-IMIS
